

Corrigendum Announcement

To The Shareholders of

Contech Software Limited

[Registered office: 4th Floor, Pushpak, Panchvati Cross Road, C.G.Road, Ellisbridge, Ahmedabad-380006]

This Corrigendum ('Corrigendum Announcement') to the Public Announcement published on February 21, 2007 (Public Announcement or PA) is being issued by Chartered Capital And Investment Limited, the Manager to the Offer, on behalf of Mr. Shyam Sunder Tibrewal, Mr. Siddharth Tibrewal, Mrs. Laxmidevi Tibrewal and Mrs. Monica Tibrewal (the Acquirers) pursuant to Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto read with SEBI letter vide Ref. No. CFD/DCR/TO/SKM/96972/2007 dated 22nd June, 2007.

The Shareholders are requested to note the following material amendments with respect to Public Announcement:

1. NO OF SHARES TO BE ACQUIRED IN OPEN OFFER & FINANCIAL ARRANGEMENTS

Number of shares to be acquired in an open offer has been upwardly revised to 11,03,640 shares being 20% of Total Share Capital instead of 10,97,960 shares being 20% of Voting Capital. Accordingly, assuming full acceptance, the total requirement of funds for the Offer would be Rs.99,32,760/- (Rupees Ninety Nine Lacs Thirty Two Thousands Seven Hundred and Sixty Only) in place of Rs.98,81,640/- (Rupees Ninety Eight Lacs Eighty One Thousands Six Hundred and Forty Only).

2. REVISED ACTIVITY SCHEDULE

A revised schedule of some of the major activities in respect of the offer is given below:

Activity	Original Schedule	Revised Schedule
	Date and Day	Date and Day
Public Announcement (PA) Date	21.02.2007, Wednesday	21.02.2007, Wednesday
Specified date	16.03.2007, Friday	16.03.2007, Friday
Last date for Competitive bid	14.03.2007, Wednesday	14.03.2007, Wednesday
Date by which Letter of offer will be dispatched to the shareholders	05.04.2007, Thursday	11.07.2007, Wednesday
Offer Opening date	13.04.2007, Friday	18.07.2007, Wednesday
Last Date for revising the offer price/ number of shares	20.04.2007, Friday	26.07.2007, Thursday
Last Date for withdrawal by shareholders	26.04.2007, Thursday	01.08.2007, Wednesday
Offer Closing date	02.05.2007, Wednesday	06.08.2007, Monday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate for the rejected shares will be dispatched.	17.05.2007, Thursday	21.08.2007, Tuesday

3. GENERAL

This announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA. All other terms and conditions of the offer remain unchanged. For further details, please refer to the Letter of Offer and Acceptance Form & Withdrawal Form.

The Acquirers accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirers laid down in the Regulations and subsequent amendments thereof.

This Public Announcement will also be available on SEBI's website at www.sebi.gov.in.

Issued on behalf of the Acquirers, Mr. Shyam Sunder Tibrewal, Mr. Siddharth Tibrewal, Mrs. Laxmidevi Tibrewal and Mrs. Monica Tibrewal, by



Manager to the offer

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Contact person: Mr. Sagar Bhatt

Place: Ahmedabad

Date: July 10, 2007

Sobhagya